THE MINISTER OF STATE IN THE PARLIAMENTARY MINISTRY OF AFFAIRS AND THE MINISTER STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes. Sir.

Written Answers

- (a) The PWG extremists have been active in Madhya Pradesh, Andhra Praand Maharashtra in years. As per information available, the PWG extremists were responsible more than 200 incidents of violance Madhya Pradesh, Andhra Pradesh and Maharashtra during the past mour months (March, 1992 to June, 1992).
- (c) and (d) Government have reports indicating establishment of liaison between LTTE and PWG. State authorities have been alerted about such links. Central Govt have been impressing upon the affected State Govts. the need for taking adequate measures control naxalite violence. All possible assistance is being provided to the State Government in this regard.

Killings and Kidnappings in Kashmir Valley

1362. SHRI TRILOKI NATH CHATURVEDI:

> SHRI SUNDER SINGH BHANDARI:

SHRI RAM RATAN RAM: DR. MURLI MANOHAR JOSHI:

Will the Minister of MOME AFFAIRS be pleased to state:

- (a) the number of persons killtd and kidnapped by the terrorists in Kashmir Valley during 1991 and the last six months of 1992:
- (b) the number of security personnel killed during action against the terrorists during the same period; and
- (c) the amount of ex-gratia grant or compensation paid by Government to family of each killed in the encounters?

THE MINISTER OF STATE IN THE PARLIAMENTAR' MINISTRY OF AFFAIRS AND THE MINISTER OI STATE IN THE MINISTRY OF HOMI AFFAIRS (SHRI M. M. JACOB): and (b) The Government of Jammu ani Kashmir have furnished the following information.

	1991	1992
(i) Number of Civili: n killed in terrorist violence	382	293 (Uptc 0-06-92)
(ii) Number of Security Force personnel killed in terrorist violence	108	52 (Up⁺o 30-06-92)
(iii) Number of abductions	290	165 (Upto 0-07-91

(b) The Government of Jammu an Kashmir have issued guidelines for pay ment of ex-gratia assistance to person killed or permanently/partially dissbled i terrorist violence, vide their Order No 723-GR (GAD) of 1990 dated 10/07/9 By end June this year, the Governme of Jammu and Kashmir have orders senctioning payment of ex-gran assistance to the next of kin of 101 persons killed and to 551 injured pe The amount involved in near SOUS. Rs. 25.50 crores.

निर्दोष व्यन्तियों की हत्य पंजाब में

1363. श्री गोपाल सिंह जी० सोलंकी क्या गृह मंत्री यह बताने की कुपा करें कितः :

(क) क्यायह सच है कि पंजा की ज में निर्दोष व्यक्तियों की हत्याएं रही हैं ;